

PETITION FOR SPECIAL LEAVE TO APPEAL(C) NOS. 8164 OF 2010
WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NOS. 1 AND 2

(Application for Condonation of delay in filing and refiling the SLP)

AND

INTERLOCUTORY APPLICATION NO. 9

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO. 10

(Application for exemption from filing official translation)

STATE OF U.P. & ORS.

...Petitioners

VERSUS

YADVENDRAM BIKARAM SINGH

...Respondents

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 08.03.2010, when the Hon'ble Court was pleased to pass the following Order:-

“Compliance affidavit filed on behalf of the State of U.P. is taken on record. It shall form part of the record.
Issue notice on condonation of delay application as well as on the Special Leave Petition.
Pending notice, there shall be stay of further proceedings .
No orders on I.A. It is made clear that the applicants are at liberty to avail such remedies as may be available to them in law.”

It is submitted that sole respondent is represented through Mr. Rohit Singh, Advocate and has filed Counter affidavit and counsel for the petitioner has filed Rejoinder Affidavit. Copy of the same have been included in the paper books.

It is further submitted that counsel for the petitioner has filed additional documents alongwith applications for permission to file additional documents and exemption from filing Official Translation. The said applications have been registered as I.A Nos. 9 and 10.

It is lastly submitted that Counsel for the Petitioner has on 19.02.2016 filed additional affidavit on behalf of the Petitioner and the same stands included in the SLP Paper Books.

The matter above mentioned was lastly listed before the Hon'ble Court on 22.02.2016, when the Court was pleased to pass the following order:

“Let the matter be listed in the last week of August, 2016,
for final disposal on a non-miscellaneous day.”
Service of Show Cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this Office
Report.

Dated this the 29th day of August, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Abhishek Chaudhary, Advocate
Mr. Rohit Singh, Adv.
Mr. M.R. Shamshad, Advocate.

ASSISTANT REGISTRAR